PROVISIONAL CALENDAR OF SITTINGS FOR THE FOURTH SESSION OF SIXTEENTH LOK SABHA FROM 23.02.2015 TO 08.05.2015.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the Fourth Session of the Sixteenth Lok Sabha:

FEBRUARY – 2015

<table>
<thead>
<tr>
<th>MON</th>
<th>TUE</th>
<th>WED</th>
<th>THU</th>
<th>FRI</th>
<th>SAT</th>
<th>SUN</th>
</tr>
</thead>
<tbody>
<tr>
<td>23#</td>
<td>24</td>
<td>25</td>
<td>26</td>
<td>27</td>
<td>28##</td>
<td>---</td>
</tr>
</tbody>
</table>

# President’s Address – No Question Hour.
## Presentation of General Budget at 11. A.M. – No Question Hour.

MARCH – 2015

<table>
<thead>
<tr>
<th>MON</th>
<th>TUE</th>
<th>WED</th>
<th>THU</th>
<th>FRI</th>
<th>SAT</th>
<th>SUN</th>
</tr>
</thead>
<tbody>
<tr>
<td>02</td>
<td>03</td>
<td>04</td>
<td>05</td>
<td>06*</td>
<td>---</td>
<td>---</td>
</tr>
<tr>
<td>09</td>
<td>10</td>
<td>11</td>
<td>12</td>
<td>13</td>
<td>---</td>
<td>---</td>
</tr>
<tr>
<td>16</td>
<td>17</td>
<td>18</td>
<td>19</td>
<td>20</td>
<td>---</td>
<td>---</td>
</tr>
</tbody>
</table>

* Holiday – Holi.

[In order to enable the Departmentally Related Standing Committees to consider the Demands for Grants of Ministries/Departments and prepare the reports, the House will adjourn on 20 March, 2015 to meet again on 20 April, 2015]

APRIL – 2015

<table>
<thead>
<tr>
<th>MON</th>
<th>TUE</th>
<th>WED</th>
<th>THU</th>
<th>FRI</th>
<th>SAT</th>
<th>SUN</th>
</tr>
</thead>
<tbody>
<tr>
<td>20</td>
<td>21</td>
<td>22</td>
<td>23</td>
<td>24</td>
<td>---</td>
<td>---</td>
</tr>
<tr>
<td>27</td>
<td>28</td>
<td>29</td>
<td>30</td>
<td>---</td>
<td>---</td>
<td>---</td>
</tr>
</tbody>
</table>

MAY – 2015

<table>
<thead>
<tr>
<th>MON</th>
<th>TUE</th>
<th>WED</th>
<th>THU</th>
<th>FRI</th>
<th>SAT</th>
<th>SUN</th>
</tr>
</thead>
<tbody>
<tr>
<td>---</td>
<td>---</td>
<td>---</td>
<td>---</td>
<td>01**</td>
<td>---</td>
<td>---</td>
</tr>
<tr>
<td>04***</td>
<td>05</td>
<td>06</td>
<td>07</td>
<td>08</td>
<td>---</td>
<td>---</td>
</tr>
</tbody>
</table>

** No Sitting – May Day.
*** Holiday – Buddha Purnima.
QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Friday, the 27th February, 2015,
Friday, the 13th March, 2015,
Friday, the 20th March, 2015,
Friday, the 24th April, 2015, and
Friday, the 8th May, 2015.

PRIVATE MEMBERS’ BUSINESS

BILLS

Friday, the 27th February, 2015;
Friday, the 13th March, 2015;
Friday, the 24th April, 2015; and
Friday, the 8th May, 2015.

RESOLUTIONS

Thursday, the 5th March, 2015;
Friday, the 20th March, 2015; and
Thursday, the 30th April, 2015.

(S.S. Miyani)
Section Officer
Tel: 23383204

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/IICA/CCI, Comp. Appellate Tribunal/DGIR, New Delhi.
All RDs/ROC/OLs

Copy to:
1) PS to Minister of Corporate Affairs (MCA)
2) EA/Advisor(Cost)/DII(NS)/DII(SBG)
3) PSO/PS to Secretary
4) PS to SS
5) PS to JS & FA
6) PPS to JS(SP)
7) PS to JS(M)
8) PS to JS(B)
9) PS to JS(AM)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.